

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
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**PUBLIC NOTICE**

28<sup>th</sup> August, 2018

It is observed that after e-filing of petitions/pleadings, there has been delay in filing of hard copies of the same with the Registry of the Commission. This leads to delay in their registration and further processing.

2. It has been decided that with effect from 1.9.2018, the petitioners shall be required to submit hard copies of the petitions both in word and pdf format within five working days of their e-filing failing which the e-filed petitions shall be taken off the record and shall not be considered for registration. The petitioners shall have to file the petitions through e-filing portal afresh.

3. In case of filing of replies, rejoinders, written submissions etc, the hard copies shall be filed within three days of filing the documents through e-filing portal, failing which the documents shall not be taken on record. In such cases, the parties concerned shall have to seek specific approval of the Commission and only after the approval, the copies will be taken on record.

4. All concerned are requested to comply with the above directions strictly to avoid non-consideration of their pleadings.

sd/-  
(Sanoj Kumar Jha)  
Secretary